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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.31/KB/2018

**Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th March 2018, 10.30 A.M

Name of the Company	SNS (Minerals) Limited		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

i	BABU LAL PARNI PCS	Company	Bal Pon 27/3/18
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ORDER

Ld. Pr. C.S. appeared on behalf of the petitioner.

Ld. Pr. C.S. filed supplementary affidavit proving service of notice on ROC and RD on 27.02.2018. Await report.

List on 06.06.2018 for further consideration.

Sd
(M.B. Gosavi)
Member (Judicial)

Sd
(Jinan K.R.)
Member (Judicial)